

Name of the Corporate Debtor: KRISHNA INDUSTRIAL CORPORATION LIMITED (IN LIQUIDATION)
 CIN: 14639971356/L0001112
 Date of commencement of CIRP: 16th December 2019
 Date of commencement of Liquidation: 27th July 2020

LIST OF CREDITORS
 Summary as on 27th July 2023
 NCLT Order dated 27th July 2023

List of Operational Creditors (Government status)
 Annexure - 7

Sl No	Details of Claimant		Date of claim received				Details of claim admitted				Amount in Rs.			
	Department	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether paid/ partly paid?	% of voting SCC if applicable	Amount of Consideration to be paid	Amount of claim not admitted	Amount of claim under verification	
1	Commercial Tax Office, Madhavole	Commercial Tax	24.08.2020	4,16,031	4,16,031	Commercial tax due	0	0	No	0.10%	0	0	0	None 1
2	Eastern Power Distribution of Andhra Pradesh Limited	EPDAP	31.08.2020	28,59,545	-	Electricity Due	0	0	No	0.09%	0	0	28,59,545	None 1
3	Employee Provident Fund Organisation, Vijayawada	EPFO	26.08.2020	31,152	31,152	EPF dues	0	0	No	0.01%	0	0	60,71,239	None 2
4	Employee Provident Fund Organisation, Eluru	EPFO	31.08.2020	1,31,07,269	79,86,021	EPF dues	0	0	No	1.09%	0	0	-	None 2
5	National Society Depository Limited	NSDL	14.09.2020	22,420	22,420	NSDL due	0	0	No	0.01%	0	0	-	-
TOTAL				1,84,58,499	79,08,622		0	0	0	1.00%	0	0	89,29,784	0

Note 1: Liquidator has adjusted the claim amount with the security deposits held by the claimant and requested the claimant to refund the excess deposit available with them. Hence the entire claim was not admitted. Vide letter dated 19th April 2023, the claimant has agreed to refund Rs. 11,74,015/- after adjusting the claims.

Note 2: EPFO claims in relation to 7A dues & interest portion were admitted by the Liquidator. Liquidator approached the Central Board of Trustees, Employee Provident Fund Organisation to seek the waiver of damages portion of their claim. Hence, the said amount is not admitted by the Liquidator.

FOR KRISHNA INDUSTRIAL CORPORATION LIMITED

S. Rajendran
 Liquidator

Regn. No. IBBI/HPA-002/HP-NG0998/2017-2018/1024